

Under National Rural Health Mission [NRHM], hands of State/UT Government projects are being strengthened through addition central funding for augmenting patient transport services including emergency response ambulance systems. All State/UT Governments project their requirements of funds for undertaking various activities including ambulances and emergency medical response vehicles for improvement in health care transportation facilities in their respective annual Programme Implementation Plan [PIPs]. The Government of India releases the funds for taking up the approved activities as per the felt need of the States.

Scams in NRHM

2107. SHRI SHANTA KUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of cases of embezzlement in the Centre-sponsored NRHM scheme which have been reported in the country during the last two years; and

(b) the action initiated by Government to recover the amount involved from the concerned States ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) As per the Audit Reports received from the States/UTs, 3 cases of suspected embezzlement have been reported by the Statutory Auditor in respect of State of Bihar for the Financial Year 2010-11.

(b) The State Government has lodged FIR against suspected delinquent officials and there is no question of recovering the money from the State.

Coverage of Institutional Deliveries

2108. DR. BHALCHANDRA MUNGERKAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the programmes and schemes run by the Ministry aimed at improving the coverage of institutional deliveries in rural areas of the country;

(b) the total amount of funds released by Government to each of these schemes during 2009-10, 2010-11 and 2011-12, State-wise and year-wise; and

(c) the number of people benefited from these schemes, State-wise and year-wise ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) to (c) Under the National Rural Health Mission (NRHM), a nationwide scheme namely, Janani Suraksha Yojana (JSY) is being implemented to improve the coverage of institutional delivery in the country. Under the scheme, cash assistance is provided to pregnant women for giving birth in government and government accredited health facilities.

Further, to reduce barriers to institutional delivery, a new scheme of Janani Shishu Suraksha Karyakaram (JSSK) has been launched since June, 2011 under which pregnant women are entitled to absolutely free and no expense delivery including Caesarean section. The initiative stipulates free drugs, diagnostics, blood and diet, besides free transport from home to institution, between facilities in case of a referral and drop back home. Similar entitlements have been put in place for all sick newborns accessing public health institutions for treatment till 30 days after birth.

Activity-wise releases are not made under NRHM. State-wise allocation for JSY is at Statement-I.

State-wise, year-wise number of pregnant women who benefitted from JSY during 2009-10, 2011-11 and 2011-12 (April-December 2011) is enclosed at Statement-II.

Statement-I

Janani Suraksha Yojana

S.No.	States/UTs	Allocation		
		2009-10	2010-11	2011-12
(Rs. in crores)				
1	2	3	4	5
1.	Bihar	236.9	241.85	150.05
2.	Chhattisgarh	32.08	65.54	35.05
3.	Himachal Pradesh	1.03	1.31	0.77
4.	Jammu & Kashmir	12.61	15.46	17.6
5.	Jharkhand	26.05	56.55	31.92
6.	Madhya Pradesh	208.75	202.49	133.31
7.	Orissa	96.31	100.73	71.28
8.	Rajasthan	162.73	180.04	123.6
9.	Uttar Pradesh	380.63	450.18	301.85
10.	Uttarakhand	13.64	14.04	10.0
11.	Arunachal Pradesh	1.27	0.99	0.34
12.	Assam	74.56	77.96	39.55
13.	Manipur	1.04	1.22	0.87

1	2	3	4	5
14.	Meghalaya	1.07	1.34	0.9
15.	Mizoram	1.42	1.29	0.65
16.	Nagaland	1.21	1	1.04
17.	Sikkim	0.23	0.41	0.23
18.	Tripura	1.98	2.39	1.84
19.	Andhra Pradesh	40.86	17.45	12.22
20.	Goa	0.04	0.09	0.08
21.	Gujarat	21.28	16.65	12.09
22.	Haryana	4.28	4.29	2.72
23.	Karnataka	35.06	33.48	23.25
24.	Kerala	11.61	9.2	4.83
25.	Maharashtra	26.26	31.82	23.19
26.	Punjab	5.65	5.61	5.02
27.	Tamil Nadu	29.32	26.71	19.15
28.	West Bengal	43.84	56.64	40.27
29.	A & N Islands	0.06	0.02	0.02
30.	Chandigarh	0.05	0.01	0.024
31.	Dadra & Nagar Haveli	0	0.08	0.03
32.	Daman & Diu	0	0	
33.	Delhi	1.5	1.18	0.9
34.	Lakshadweep	0.12	0.06	0.0342
35.	Puducherry	0.33	0.31	0.25
36.	Head Quarter Expenses			
Total		1473.77	1618.39	1064.96

* Figures for the period April-December 2011 only.

Statement-II*Number of JSY Beneficiaries*

Sr.No.	Name of States	2009-10	2010-11	2011-12
A. HIGH FOCUS STATE				
1.	Bihar	1246566	1399453	757678
2.	Chhattisgarh	249488	303076	239658
3.	Jharkhand	215617	386354	385363
4.	Jammu & Kashmir	91887	112210	94632
5.	Madhya Pradesh	1123729	1155915	804605
6.	Orissa	587158	533372	463995
7.	Rajasthan	978615	986508	772972
8.	Uttar Pradesh	2082285	2341353	1742045
9.	Uttarakhand	79460	79925	60375
10.	Himachal Pradesh	16851	21806	12081
SUB TOTAL		6671656	7319972	5333404
B. OTHER STATES				
11.	Andhra Pradesh	318927	2548900	182522
12.	Goa	650	1352	1214
13.	Gujarat	356263	343600	227402
14.	Haryana	63326	63171	41618
15.	Karnataka	475193	445997	308809
16.	Kerala	134974	103605	77052
17.	Maharashtra	347799	354108	212716
18.	Punjab	97089	155242	78804
19.	Tamil Nadu	389320	359734	241033
20.	West Bengal	724804	781168	541189
SUB TOTAL		2908342	2862867	1912359

C. UNION TERRITORIES				
21.	A & Islands	498	132	236
22.	Chandigarh	199	213	376
23.	D & N Haveli	594	1273	704
24.	Daman & Diu	0	0	0
25.	Delhi	21564	19441	14569
26.	Lakshadweep	899	866	267
27.	Pondicherry	4932	4680	3747
SUB TOTAL		28686	26605	19899
D. NORTH EAST STATES				
28.	Arunachal Pradesh	10257	9915	8020
29.	Assam	366433	389906	277298
30.	Manipur	17375	19903	16472
31.	Meghalaya	14738	16750	14042
32.	Mizoram	14265	13953	11020
33.	Nagaland	22728	13291	11817
34.	Sikkim	3292	3531	1909
35.	Tripura	20500	20202	15028
SUB TOTAL		469588	487451	355606
GRANT TOTAL		10078275	10696895	7621268

* Figures for the period April-December 2011 only.

Free Pacemaker Implants for the Needy Patients

2109. SHRI RAJ KUMAR DHOOT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government proposes to provide free pacemaker implants for the poor heart patients in all the district hospitals of the country and allocate adequate funds for this purpose;

(b) if so, the details thereof; and